



No.GOB(I) 5/2024

**HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 26<sup>TH</sup> MARCH, 2025.**

**NOTIFICATION**

**PART-A**

The following transfer and postings of Judicial Officers in the cadre of **CIVIL JUDGE** are ordered for administrative reasons and in the interest of public service, to take effect from the forenoon of **1<sup>st</sup> April, 2025**:

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Place</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1.	Sri. Deshmukh Shivakumar	I Addl. Civil Judge and JMFC II Court, Kalaburagi.	Civil Judge and JMFC, Shahabad, Kalaburagi District.  <i>(Vacant Court)</i>
2.	Sri. Ashok R.H.	Addl. Civil Judge and JMFC, Hosapete, Ballari District.	Civil Judge and JMFC, Siruguppa, Ballari District.  <i>(Vacant Court)</i>
3.	Sri. Guruprasad C.	I Addl. Civil Judge, Belagavi.	Civil Judge and JMFC, Hukkeri, Belagavi District.  <i>(Vacant Court)</i>
4.	Sri. Nagesh Patil	Addl. Civil Judge and JMFC, Gangavathi, Koppal District.	Prl. Civil Judge and JMFC, Gangavathi, Koppal District.  <i>(Vacant Court)</i>
5.	Sri. Aditya R. Kalal	Addl. Civil Judge and JMFC, Ron, Gadag District.	Prl. Civil Judge and JMFC, Ron, Gadag District.  <i>(Vacant Court)</i>

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<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
6.	Smt. Pooja Belakeri	Addl. Civil Judge and JMFC, Hunsur, Mysuru District.	Civil Judge and JMFC, Hunsur, Mysuru District. <i>(Vacant Court)</i>
7.	Sri. Basavaraj Nesaragi	Addl. Civil Judge and JMFC, Hungund, Bagalkot District.	Prl. Civil Judge and JMFC, Hungund, Bagalkot District. <i>(Vacant Court)</i>
8.	Smt. Manasa Shekar	Addl. Civil Judge and JMFC, Chikkaballapura.	Civil Judge and JMFC, Chikkaballapura. <i>(Vacant Court)</i>
9.	Sri. Arashad Ansari	Addl. Civil Judge and JMFC, Jamkhandi, Bagalkot District.	Prl. Civil Judge and JMFC, Jamkhandi, Bagalkot District. <i>(Vacant Court)</i>
10.	Sri. Iranna Hunashikatti	Addl. Civil Judge and JMFC, Honnavar, Uttara Kannada District.	Prl. Civil Judge and JMFC, Honnavar, Uttara Kannada District. <i>(Vacant Court)</i>
11.	Sri. Narasimha Murthy A.	Addl. Civil Judge and JMFC, Sira, Tumakuru District.	Prl. Civil Judge and JMFC, Sira, Tumakuru District. <i>(Vacant Court)</i>

**PART-B**

The following candidates, appointed as Civil Judges in the Karnataka Judicial Service under Government Notification No.LAW-LAC/70/2024 dated 29.08.2024, who are presently undergoing training at Karnataka Judicial Academy, Bengaluru, are posted to the charges

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noted against their names, to take effect from the forenoon of  
**1<sup>st</sup> April, 2025:**

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>
1.	Smt. Harshitha	Addl. Civil Judge and JMFC, Chintamani, Chikkaballapura District. <i>(Vacant Court)</i>
2.	Sri. Zaheer Atanur	II Addl. Civil Judge and JMFC, Chikkodi, Belagavi District. <i>(Vacant Court)</i>
3.	Smt. Namrata S. Hosmath	Addl. Civil Judge and JMFC, Hunsur, Mysuru District. <i>(Vice Smt. Pooja Belakeri – transferred)</i>
4.	Smt. Bhuvaneshwari D.	VII Addl. Civil Judge and JMFC, Belagavi. <i>(Vacant Court)</i>
5.	Smt. Varnika R.	Addl. Civil Judge and JMFC, Chikkaballapura. <i>(Vice Smt. Manasa Shekar - transferred)</i>
6.	Smt. Pushpa D.	Addl. Civil Judge and JMFC, Gowribidanuru, Chikkaballapura District. <i>(Vacant Court)</i>
7.	Smt. Pooja S. Kumar	II Addl. Civil Judge and JMFC, Arasikere, Hassan District. <i>(Vacant Court)</i>

<b>1</b>	<b>2</b>	<b>3</b>
8.	Sri. Sunil H.C.	X Addl. Civil Judge and JMFC, Mysuru. <i>(Vacant Court)</i>
9.	Sri. Krishnappa Pammar	II Addl. Civil Judge and JMFC, Saundatti, Belagavi District. <i>(Vacant Court)</i>
10.	Smt. Geetha D.	Addl. Civil Judge and JMFC, Karkala, Udupi District. <i>(Vacant Court)</i>
11.	Sri. Punith B.R.	Addl. Civil Judge and JMFC, Challakere, Chitradurga District. <i>(Vacant Court)</i>
12.	Sri. M. Ranjith Kumar	Addl. Civil Judge and JMFC, Kollegal, Chamarajanagar District. <i>(Vacant Court)</i>
13.	Smt. Suraksha K.K.	Addl. Civil Judge and JMFC, Mudigere, Chikkamagaluru District. <i>(Vacant Court)</i>
14.	Smt. Sharmila E.J.	Addl. Civil Judge and JMFC, Sira, Tumakuru District. <i>(Vice Sri. Narasimha Murthy A. – transferred)</i>
15.	Smt. Shruti Teli	Addl. Civil Judge and JMFC, Hosapete, Ballari District. <i>(Vice Sri. Ashok R.H. – transferred)</i>

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<b>1</b>	<b>2</b>	<b>3</b>
16.	Sri. Prahansingh H.P.	IV Addl. Civil Judge and JMFC, Shivamogga. <i>(Vacant Court)</i>
17.	Smt. Megha Somannavar	Addl. Civil Judge and JMFC, Gangavathi, Koppal District. <i>(Vice Sri. Nagesh Patil – transferred)</i>
18.	Smt. Madhushree R.M.	II Addl. Civil Judge and JMFC, Channarayapatna, Hassan District. <i>(Vacant Court)</i>
19.	Sri. Vikas Dalawai	Addl. Civil Judge and JMFC, Indi, Vijayapura District. <i>(Vacant Court)</i>
20.	Smt. Ranjitha S.	Addl. Civil Judge and JMFC, Shiddlaghatta, Chikkaballapura District. <i>(Vacant Court)</i>
21.	Sri. Dhananjay Hegde	II Addl. Civil Judge and JMFC, Shikaripur, Shivamogga District. <i>(Vacant Court)</i>
22.	Sri. Tushar Sanjay Sadalage	V Addl. Civil Judge and JMFC-IV Court, Vijayapura. <i>(Vacant Court)</i>
23.	Smt. Aishwarya Gudadini	Addl. Civil Judge and JMFC, Holenarsipur, Hassan District. <i>(Vacant Court)</i>

<b>1</b>	<b>2</b>	<b>3</b>
24.	Smt. Shreedevi	Addl. Civil Judge and JMFC, Jamkhandi, Bagalkot District.  <i>(Vice Sri. Arashad Ansari – transferred)</i>
25.	Sri. Ramesh K.	III Addl. Civil Judge, Bengaluru Rural District, Bengaluru.  <i>(Vacant Court)</i>
26.	Sri. Vijayakumar N.	Addl. Civil Judge and JMFC, Ron, Gadag District.  <i>(Vice Sri. Aditya R. Kalal – transferred)</i>
27.	Sri. Anil John Sequeira	Addl. Civil Judge and JMFC, Honnavar, Uttara Kannada District.  <i>(Vice Sri. Iranna Hunashikatti – transferred)</i>
28.	Sri. Danappa	Addl. Civil Judge and JMFC, Raibag, Belagavi District.  <i>(Vacant Court)</i>
29.	Smt. Kruttika P. Pawar	Addl. Civil Judge and JMFC, Nanjangud, Mysuru District.  <i>(Vacant Court)</i>
30.	Sri. Mahantesh Mathad	Addl. Civil Judge and JMFC, Hungund, Bagalkot District.  <i>(Vice Sri. Basavaraj Nesaragi – transferred)</i>
31.	Smt. Bhagyashree Madar	IV Addl. Civil Judge and JMFC, Athani, Belagavi District.  <i>(Vacant Court)</i>

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32.	Smt. Suma T.	Addl. Civil Judge and JMFC, Arkalgud, Hassan District.  (Vacant Court)

BY ORDER OF THE HIGH COURT,  
Sd/-

(K.S. BHARATH KUMAR)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

1. The Prl. District and Sessions Judges of Bengaluru Rural, Ballari, Bagalkot, Belagavi, Chamarajanagar, Chitradurga, Chikkaballapura, Chikkamagaluru, Gadag, Hassan, Kalaburagi, Koppal, Mysuru, Shivamogga, Tumakuru, Udupi, Uttara Kannada and Vijayapura Districts, with a direction to circulate a copy of this notification to the Officers/Courts concerned and also to make necessary arrangement for relieving the Officers concerned.
2. The Director, Karnataka Judicial Academy, Bengaluru, with a direction to circulate a copy of this notification to the Officers mentioned at **PART-B** of the notification and to make necessary arrangement for relieving them on the afternoon of **29<sup>th</sup> March, 2025**, so as to enable them to take charge of their posts on 1<sup>st</sup> April, 2025.
3. The Officers mentioned at **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **1<sup>st</sup> April, 2025**.
4. The Officers mentioned at **PART-B** of the notification with a direction to take charge of their posts as shown against their names, on the forenoon of **1<sup>st</sup> April, 2025**.
5. The Courts concerned.
6. The Accountant General in Karnataka, Bengaluru.

7. The A.R (S.S)-cum-PPS to Hon'ble the Chief Justice.
8. All the Private Secretaries to the Hon'ble Judges.
9. The Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Statistics and Review)/ Registrar (Protocol and Hospitality)/ Registrar (Computers)/ Registrar (Recruitment) and Registrar (Administration).
10. The Additional Registrar General, Dharwad and Kalaburagi Benches.
11. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
12. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Bengaluru.
13. The Director, Karnataka Mediation Centre, Nyaya Degula, Bengaluru.
14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
15. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
16. The Deputy Secretary, Permanent Secretariat to Juvenile Justice Committee, High Court of Karnataka, Bengaluru.
17. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
18. The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
19. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
20. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
21. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
22. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/DJBS/A&I/DJA Branches of this office.
23. Spare copies.